

SL. No.19

**NATIONAL COMPANY LAW TRIBUNAL  
HYDERABAD BENCH  
COURT HALL NO: II**

**Hearing Through: VC and Physical (Hybrid) Mode**

**CORAM: SHRI. RAJEEV BHARDWAJ, HON'BLE MEMBER (J)**

**CORAM: SHRI. SANJAY PURI, - HON'BLE MEMBER (T)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
HYDERABAD BENCH, HELD ON 19.02.2024 AT 10:30 AM**

<b>TRANSFER PETITION NO.</b>	
<b>COMPANY PETITION/APPLICATION NO.</b>	<b>IA (IBC)/852/2023 in CP (IB) No.326/95/HDB/2021</b>
<b>NAME OF THE COMPANY</b>	<b>KRR Infra Projects</b>
<b>NAME OF THE PETITIONER(S)</b>	<b>Dommeti Surya Rama Krishna Sai Bab</b>
<b>NAME OF THE RESPONDENT(S)</b>	<b>P G K Dayakar Reddy</b>
<b>UNDER SECTION</b>	<b>95 of IBC</b>

**ORDER**

**IA (IBC)/230/2024**

**Present:** Ld. Counsel Ms. Aishwarya. C for the Applicant.

Issue fresh notice to the Respondents. **Matter is adjourned to 18.04.2024.**

**Sd/-**

**MEMBER (T)**

**Sd/-**

**MEMBER (J)**